

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 30<sup>th</sup> day of **October**, 2018

Present :

**Hon'ble Mr. Gokul Chandra Pati, Member-A**  
**Hon'ble Mr. Rakesh Sagar Jain, Member-J**

**Original Application No.1010 of 2018**

Dr. Radhey Shyam Verma, aged about 47 years, S/o Shri Mata Prasad Verma.

Presently working as Research Officer (Bio Chemistry), at Regional Research Institute of Unani Medicine.

R/o 5/314-A, Risal Singh Nagar, I.T.I. Road Aligarh-202003.

.....Applicant.

By Advocate – Shri R.K. Dixit

**V E R S U S**

1. Union of India through the Secretary, Ministry of Ayush, Ayush Bhawan 'B' Block G.P.O. Complex INA, New Delhi-110023.
2. Director General, Central Council for Research in Unani Medicine 61-65 Institutional area Opp. 'D' Block Janakpuri, New Delhi-58.
3. Assistant Director (Admn.) Central Council for Research in Unani Medicine 61-65 Institutional area Opp. 'D' Block Janakpuri, New Delhi.
4. Incharge, Regional Research Institute of Unani Medicine, Aligarh-202001.
5. Shri Mohd. Adil, Research Officer (Bio Chemistry) Regional Research Institute of Unani Medicine, Patna

.....Respondents/Opposite Parties.

By Advocate : Shri Jai Singh

O R D E R

**By Hon'ble Mr. Gokul Chandra Pati, Member-A :**

Learned counsel for the applicant submitted that transfer order which was impugned in the OA has been cancelled and the applicant has joined his duty in pursuance of order dated 17.10.2018. Copy of order filed by the applicant, is taken on record.

3. Accordingly, the OA is dismissed as infructuous. No costs.

Member-J

Member-A

RKM/